

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 233/TT/2016

Date: 23.5.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval of transmission tariff from COD to 31.3.2019 for 4 assets under ERSS XII Project in Eastern Region under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014-Reg.

Sir,

Please refer to your petition mentioned above. In this connection, under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, I request you to furnish the following information on an affidavit with an advance copy to the respondents/beneficiaries, latest by 15.6.2017:-

- a) CMD certificate as per Regulation 6.3 A Proviso (iv) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010
- b) Current status of lines associated with 220kV bays at Kishanganj Sub-station; and
- c) How the line reactor will be used in parallel with existing bus reactor at Jeerat.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)